(c) how far Government have considcred the acceptability of the offer?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) M/s Phillips Petroleum have discussed some preliminary proposals for establishing a synthetic rubber plant in the Bombay region using propylene/ butylene fractions of a naphtha cracker. Detailed proposals have not so frar been submitted by them.
(b) and (c). Do not arise

## Deputy Commissioner of Sambalpur

1115. $\left\{\begin{array}{l}\text { Shri Surendranath Dwivedy: } \\ \text { Shri Kishen Pattnayak: } \\ \text { Shri B. N. Mandal: } \\ \text { Shri Utiya: }\end{array}\right.$

Will the Minister of Home Affairs be pleased to state:
(a) whether the Special Police Establishment conducted any search of the residence of an I.A.S. officer who is the Deputy Commissioner of Sambalpur, Orissa; and
(b) the cause of the search and whether any incriminating materials were seized?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) Yes, Sir.
(b) The search was conducted in the course of an investigation of a criminal case against the said officer and others under sections 5(2) of the Prevention of Corruption Act and sections 161, 165, 165A of the Indian Penal Code and section 120 B of the Indian Penal Code and some material relevant to the case was taken charge of.

## Drug Factory, Pachmarhi (M.P.)

1116. Shri Hari Vishnu Kamath: Will the Minister of Petroleum and Chemicals be pleased to state:
(a) whether a proposal to establish a Drug Factory at Pachmarhi, Madhya Pradesh is under the active consideration of Government; and
(b) if so, the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) No.
(b) Does not arise.

## Thefts in M.Ps. Flats in Delhi

1117. Shri N. R. Laskar: Will the Minister of Home Affairs be pleased to state:
(a) whether thefts are being committed in the M.Ps. flats at North Avenue, New Delhi;
(b) whether in the last intersession period, two thefts were committed at 10, North Avenue in broad day light; and
(c) if so, the steps being taken to prevent thefts and burglaries in North Avenue and to apprehend the culprits?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) Yes, Sir.
(b) Yes, Sir.
(c) Policemen in uniform and in plain clothes patrol the area for 24 hours. Antecedants and character of domestic servants are verified. Check is also kept on hawkers and strangers visiting the locality.

## Fertilizer Factories in Private Sector

1118. Shri P. C. Borooah: Will the Minister of Petroleum and Chemicals be pleased to state:
(a) whether Government have decided to cancel licences granted to the Private Sector Industry for setting up of Fertiliser Factory which remained unutilised for long;
(b) the total unutilised capacity lying at present; and
(c) the main reasons therefor?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) The question is under consideration.
(b) About 10,000 tons in the private sector.
(c) As they are in the private sector, the information is not available.

## Suppression of Immoral Traffic Act

1119. Shrimati Jyotsna Chanda: Will Will the Minister of Home Affairs be pleased to state:
(a) whether the Suppression of Immoral Traffic in Women and Girls Act of 1956 has been enforced in all States; and
(b) if not, in which States it has yet to be enforced.

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) The Act came into force in all the States on 1st May, 1958.
(b) Does not arise.

> कोलम्बों प्लान फेलोशिप
११२०. श्री कछगया : क्या शिक्षा मंत्री यह बताने की क्रपा करेंगे कि कोलम्बो योजना के झ्रन्तर्गत पिछ्हले पांच वर्षों में भारत से कितने ठ्यक्ति किन-किन विषयों की उच्च शिक्षा के लिए फेलोशिप पर विदेश गए ?

शिक्षा मंत्रो (श्रो मु० क० चागला) शिक्षा मंत्रालय ने कोलम्बो योजना के प्रन्तर्गत दिसम्बर, १६४亏 से श्रब तक ३६ विद्याथियों को, इंजीनियरी, विज्ञान ग्रौर उद्योग विद्या की विभिन्न शाखाग्रों में उच्च श्रध्ययन श्रथवा प्रशिक्षण प्राप्त करने के लिए विदेशें में भेजा । एक विवरण जिसमें ब्योरा दिया गया है सभा पटल पर रखा गया है, [वेखिये संख्या एल टी-२०२४६३]

## विल्ली पष्लिक लाइषेरो

११२१. शी कष्ठक्राय : क्या किषा मंत्री यह बताने की छृपा करेंगे कि गत दो वर्षों में दिल्ली पक्लिक लाइओेरी ने कितने रुपये की हिन्दी की पुस्तकें खरीदीं ?

रिक्षा मंत्री (श्री मु० क० चागला) :

वर्ष हिन्दी की पुस्तकें खरीदने के लिए खर्च की गई राशि

$$
\begin{array}{ll}
\text { १६६१-६२ } & \text { २ह,११०.१० रुपये } \\
\text { १६६२-६₹ } & \text { ૪७,०७६.६० रुपये }
\end{array}
$$

## त्रैमासिक भाषा

११२२. श्रो कछगाय: क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :
(क) केन्द्रीय हिन्दी निदेशालय जो "भाष।" नामक न्नैमासिक पत्निका निकाल रहा है क्या उसमें लेखकों को कोई पारिश्रमिक दिया जाता है ; श्रौर
(ख) यदि नहीं, तो इसके क्या कारण हैं ?

शिक्षा मंत्री (भ्री मु० क० चागला) : (क) जी हां ।
(ख) प्रश्न नहीं उठता ।
दिल्ली में श्रवैतनिक मजिस्ट्रेट
११२३. श्री कछछगय : क्या गृह-कार्य मंत्री यह बताने की कृषा करेंगे कि :
(क) दिल्ली प्रशासन के झ्रन्तर्गत कितने घ्रवैतनिक मजिस्ट्रेट लगे हुए हैं ; प्रोर
(ख) इनमें कितने ग्रवैतनिक मजिस्ट्रेट श्रनुसूचित जातियों श्रोर श्रनुसूषित भ्रादिम जातियों के हैं ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हजरनबीस) : (क) ३०।
(ख) कोई नहीं ।

